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Title: Introduction of the National Bank for Agriculture and Rural Development (Amendment) Bill, 2013.

MADAM CHAIRMAN : Now, Item No. 16.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981.

MADAM CHAIRMAN: Motion moved:

"That leave be granted to introduce a Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981."

...(Interruptions)

MADAM CHAIRMAN: The House stands adjourned to meet again at 2 p.m.

12.07 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (AMENDMENT) BILL, 2013- Contd.

MR. DEPUTY-SPEAKER: Item No. 16.

Shri Basu Deb Acharya

...(Interruptions)

14.0 ½ hrs

At this stage, Shri Ganesh Singh, Shri Yashvir Singh, Shrimati Harsimrat Kaur Badal, Dr. Ram Chandra Dome, Shri Narahari Mahato, Shri C. Rajendran and some other hon. Members came and stood on the floor near the Table.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981."

The motion was adopted.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I introduce* the Bill.

...(Interruptions)
